

present, National Commission, 35 State Commissions and 650 District Consumer Forums are operational. As per the CONFONET portal, during last five years (2014-2018), 8,33,823 cases have been filed in these Consumer Fora for violation of consumer's interests out of which 546017 cases have been adjudicated as per the norms/Act.

(d) Vacant posts of President and Members in Consumer Commissions, shortage of support staff etc. are some of the reasons for low rate of disposal of consumer cases.

Mandatory hallmarking of gold

2960. DR. AMEE YAJNIK:

SHRI VIJAY PAL SINGH TOMAR:

SHRI RAJMANI PATEL:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government is taking any action to make hallmarking of gold mandatory in the country, if so, the process which is to be followed for the seamless implementation of BIS hallmarking of gold mandatory; and

(b) the details of the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) Yes, Sir. Government is taking all necessary action for making of Hallmarking of Gold mandatory including stakeholders consultation, notifying Draft Quality Control Order on World Trade Organization (WTO) Website on 10th October, 2019; scheduling notification in respect of Hallmarking of Gold Jewellery and Artefacts on 15th January, 2020 making Hallmarking of Gold Jewellery and Artefacts mandatory in the country w.e.f. 15th January, 2021; ensuring adequate Assaying and Hallmarking (A&H) capacity. As on 31st October, 2019, 877 A&H Centres throughout India have been recognized by Bureau of Indian Standards (BIS).

Quality of tap water being supplied in metro cities

2961. DR. AMEE YAJNIK:

SHRI RAJMANI PATEL:

SHRI HARNATH SINGH YADAV:

SHRI VIJAY PAL SINGH TOMAR:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state: